

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.1

MA 2070/2019 MA 3002/2019 MA 3845/2019 CA 4103/2019 CA 03/2020
CA 511/2020 CA 1041/2020 CA 1001/2020 CA 1163/2020 CA 1192/2020
CA 10/2021 IA 15/2021 CA 16/2021 CA 93/2021 CA 96/2021 CA 100/2021
CA 102/2021 CA 111/2021 CA 209/2021 IA 267/2021 CA 283/2021 CA
289/2021 CA 290/2021 CA 294/2021(New CA) CA 296/2021(New CA) CA
305/2021(New CA) CA 314/2021(New CA) IA 1739/2021 In CP
3638/MB/2018

IN THE MATTER OF:

Union of India Petitioner
V/s
Infrastructure Leasing & Financial Services
Limited & Ors Corporate Debtor

u/s 241-242 and 242(4) of the Companies Act, 2013

Order delivered on 20.10.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. KAPAL KUMAR VOHRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner:

CA 102/2021: Ms. Savani Gupte a/w Mr. Kaustav Som, Ms.
Khushboo Mittal and Mr. Devarsh Shah i/b
Samvad Partners.

IA 1739/2021: Senior Counsel Mr J P Sen a/w Jaideep
Singh Khattar and Pranav Shah i/b Abhishek Adke.

CA 111/2021: Ms. Neha Naik, Adv. a/w Mr. Sanjeev
Sambasivan, Adv i/b Phoenix Legal.

CA 96/2021: Adv.Prakash Shinde, Adv. S.M. Algaus, Adv.
Zaid Mansuri, Adv. Priyanka Shah, Adv. Sneha
Botwe i/b. MDP & Partners.

IA 267/2021: M.S. Bharadwaj.

CA 1001/2020, CA 10/2020
CA 111/2021, CA 96/2021 : Adv. Deep Roy and Adv. Shrishti Agnihotri
MA 302/2019: Adv. Kavita Brid Chavan and Adv. Krutika
Cheulkar I/b. Rajani Associates.

MA 3845/2019 :

Mr. Pulkit Sharma a/w Mr. Aniket Mokashi i/b
Mr. Amit Karkhanis.

CA 100/2019:

Arunabh Chowdhury along with Nirman
Sharma, Karma Dorjee and Arun
Unnikrishnan I/b. Sujit Lahoti & Associates.

For the Respondent No. 326: MA 2070 of 2019 Sr. Counsel Mr. Janak
Dwarkadas, Counsel Ms. Rishika Harish, Mr.
Rahul Dwarkadas, Ms. Prachi Dhanani, Ms.
Juhi Bahirwani and Ms. Rohini Jaiswal i/b
Veritas Legal.

For the Respondent No. 1:

Mr. Ashish Kamat a/w Mr. Adarsh Saxena,
Ms. Drishti Das, Mr. Nihaad Dewan, Mr.
Varun Srinivasan i/b Cyril Amarchand
Mangaldas.

For the Respondent No. 325 MA 2070/2019: Navroz Seervai, Sr. Adv, Zal
Andhyarujina, Sr. Adv., Mr. Vijayendra Pratap
Singh, Aditya Jalan, Priyank Ladoia, Raghav
Seth, Vanya Chhabra, Rajkanwar Singh,
Anant Narayan Misra.

For the Respondent No. 327 MA 2070/2021: Zal Andhyarujina, Sr. Adv.,
Hursh Meghani, Mr. Vijayendra Pratap Singh,
Aditya Jalan, Priyank Ladoia, Raghav Seth,
Vanya Chhabra, Rajkanwar Singh, Anant
Narayan Misra.

MA 2070/2019

Mr. Robin Jaisinghani, Counsel instructed by
Dastur Kalambi & Associates.

IA No. 1739/2021:

Mr. Manmeet Singh, with Shantanu
Chaturvedi, Ria Kohli Advocates.

CA 1192/2020:

Senior Counsel Mr Dinyar Madon a/w Mr Raj
Panchmatia, Ms Jyoti Sinha, Mr Gaurav
Juneja, Mr Aayush Jain, Mr Harsh Salgia i/b
M/s Khaitan & Co.

ORDER

MA No. 2070/2019

The matter is taken up on VC. Applicant is directed to serve copies of
the Amended Application to all the Respondents within a week and
Respondents are directed to file reply, if any, for the same before **12.11.2021**.
The date will be fixed for the final hearing is **27.11.2021**.

CA No. 209 of 2021 may be tagged along with CA No. 369 of 2021.



CA No. 289 of 2021, CA 305 of 2021, CA 314 of 2021 are for Orders tomorrow i.e. 21.10.2021.

List all the pending Applications in this Company Petition on 23.11.2021.

IA No. 1739/2021

List this Application on 29.10.2021 for further consideration.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(KAPAL KUMAR VOHRA)
MEMBER (TECHNICAL)

20.10.2021
AMOL